

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3353/2009

(From the judgement and order dated 02/05/2008 in RSA No.126/1996 of The HIGH COURT OF H.P AT SHIMLA)

TARSEN LAL & ORS.

Petitioner(s)

VERSUS

RAM SARUP & ORS.

Respondent(s)

(With appln(s) for substituted service and prayer for interim relief and office report)

Date: 02/09/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD  
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s)

Mr. Ravi Bakshi, Adv.  
Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Mr. Nitin Sangra, Adv.  
Mr. Gaurav Agrawal, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List the matter on a non-miscellaneous day.

(Sanjay Kumar)

Court Master

(Indu Satija)

Court Master